

DR. P. SUBBARAYAN: Well, Sir, I will again find out what happened. As far as I know, I sent it down to the office and I have had no reply yet.

ESTABLISHMENT OF SECOND SHIPYARD

*179. SHRI M. P. BHARGAVA: Will the Minister of TRANSPORT AND COMMUNICATIONS be pleased to state:

(a) the progress made upto 1st December, 1960 about the establishment of a Second Shipyards at Cochin; and

(b) when the work is likely to be completed?

THE MINISTER OF STATE IN THE MINISTRY OF TRANSPORT AND COMMUNICATIONS (SHRI RAJ BAHADUR): (a) and (b). A statement is laid on the Table of the Sabha.

STATEMENT

(a) The site plan for the acquisition of about 100 acres of land required for the Shipyards has been finalised and steps are being taken by the Kerala Government to acquire the land expeditiously.

The question of obtaining technical financial collaboration for this project from foreign countries is also under the active consideration of the Government.

(b) According to present indications, the construction of the Yard is expected to be completed by the end of the Third Plan period, subject to availability of foreign exchange.

SHRI M. P. BHARGAVA: May I know, Sir, if all the hurdles in the acquisition of about 100 acres of land have been crossed and the land actually acquired?

SHRI RAJ BAHADUR: The alignment of the land has been fixed and the area tentatively required or supposed to be required has also been fixed. We have requested the Kerala

Government to take proceedings for the acquisition thereof, as quickly as possible.

SHRI M. P. BHARGAVA: May I know, Sir, when exactly the work of constructing the second shipyard will start in Cochin?

SHRI RAJ BAHADUR: After the acquisition of land, we shall have to fix up some technical consultants and also arrange for foreign exchange, so that the necessary foreign exchange may be provided for the yard. After that is fixed, then we can say when it can be finished.

SHRI JOSEPH MATHEN: Are we to understand that the technical consultants for the shipyard have not yet been fixed?

SHRI RAJ BAHADUR: We are trying to find out the best advice we can get and from which country in this respect.

SHRI M. P. BHARGAVA: May I know, Sir, if the preliminaries of calling tenders, etc. have been completed?

SHRI RAJ BAHADUR: That will follow when the project report has been drawn up by the technical consultants, and the terms and conditions on which the tenders should be invited are also fixed by them. After that the tender notice will be issued and then the work taken up.

SHRI N. M. LINGAM: It is said that the construction of the yard is contingent upon the availability of foreign exchange. That applies to many of our projects in the Third Five Year Plan. Are we to understand that this project does not have a high order of priority in the Second or Third Five Year Plan? If not, why should Government make that condition specific in its answer? That is true of all projects that necessary foreign exchange has got to be provided.

SHRI RAJ BAHADUR: This project has been included in the Third Five Year Plan and has been approved. It will be treated on the same level and on the same footing as other projects in the same category.

SHRI JOSEPH MATHEN: Is it a fact that the Government of India has refused to meet the entire expenses for acquiring the land in Cochin?

SHRI RAJ BAHADUR: I do not think that is the case. We do, however, expect the Kerala Government to get this land for us as cheaply as possible.

SHRI EBRAHIM SULAIMAN SAIT: May I know, Sir, if the foreign exchange required for setting up the shipyard has been arranged?

SHRI RAJ BAHADUR: As I have said, we are trying to find out technical consultants for this project. Along with that, we shall also make arrangements for the foreign exchange.

DERAILMENT OF THE UPPER INDIA EXPRESS

[SHRI NIRANJAN SINGH: t
*180. SHRI FARIDUL HAQ
L ANSARI:

Will the Minister of RAILWAYS be pleased to state:

(a) what are the reasons for the derailment of the Upper India Express on the 9th September, 1960 between Baruna and Buxar stations of the Eastern Railway about 106 miles from Varanasi; and

(b) what is the loss of life due to this derailment?

THE DEPUTY MINISTER OF RAILWAYS (SHRI S. V. RAMASWAMY): (a) The derailment was due to failure of mechanical equipment.

(b) There was no loss of life.

\$The question was actually asked on the floor of the House by Shri Niranjan Singh.

* 181. [The questioner (Shri Babu- bhai Chinai) was absent. For answer, vide cols. 803-804 infra.]

DELHI'S WATER SCARCITY

*182. SHRI NIRANJAN SINGH: Will the Minister of HEALTH be pleased to state:

(a) whether Government are aware of the fact that Shri R. S. Mehta, j Chief Engineer of the Delhi Municipal Corporation, has expressed the view j that Delhi might have to face water scarcity even after the completion of; the Master Plan in 1981; and

(b) if so, whether Government have under consideration any scheme to get over this difficulty?

THE MINISTER OF HEALTH (SHRI D. P. KARMARKAR): (a) No, Sir.

(b) Does not arise.

SHRI NIRANJAN SINGH: Has the Government seen the report published in the papers saying that the Engineer had said that there would be scarcity of water supply after this scheme also?

SHRI D. P. KARMARKAR: What I understand from what the Engineer has said is that in view of the increasing population, for the future it is necessary to safeguard a proper supply of water. As my hon. friend knows, the water supply in Delhi for the time being is absolutely sufficient and more.

SHRI NIRANJAN SINGH: I want to know about the future scheme. I want to know in regard to the future scheme whether the Government has seen a statement by the Engineer that the progress would not be sufficient for supplying the future water requirements.

SHRI D. P. KARMARKAR: Yes, Sir. In regard to the future, the matter is under consideration and efforts are being made particularly to take up the matter with the Punjab and U.P. Governments with a view to augmenting water supply in Delhi for the future.